PENDENCY REPORT AS ON 05-10-2023

Sl No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	2169
2	ADMLS-Admirality Suits.	11
3	AHO-Appeal Against High Court Order.	11
4	ARBA-Appeals under Arbitration & Conciliation Act	203
5	ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration	2
6	ARBP-Petitions under Arbitration & Conciliation Act	56
7	AS-Admirality Suit.	1
8	BLAPL-Bail Application.	3645
9	CEREF-Reference under Central Excise Act.	1
10	CMAPL-Miscellaneous Applications.	3214
11	CMPAT-Company Act.	80
12	CMP-Civil Miscellaneous Petition	2569
13	COA-Appeals against judgement in Comp.Pet.	25
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	9
16	CONTAR-Appeals against orders in Crl.Cont.matter	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	9168
18	CONTC(CPC)-Contempt Petition in Cuttack Bench	40
19	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	39
20	CONTR-Proceeding relating to Criminal Contempt	206
21	COPET-Orginal Petition (Companies Act.)	124
22	CRA-Criminal Appeals	1041
23	CRLA-Appeal against Judgement/Sentence.	11450
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1382
25	CRLMA-Other Miscellaneous Application.	1029
26	CRLMC-Appl.under Sec.482 Cr.P.C.	3732
27	CRLMP-Criminal Miscellaneous Petition	1371
28	CRLREV-Criminal Revision.	9795
29	CRLTR-Original Trial.	1
30	CRMC-Criminal Miscellaneous Case	25
31	CRP-Revision Petition.	181
32	CRREV-Criminal Revision	245
33	CS(OS)-Civil suits.	1
34	CUSREF-Reference under Customs Act.	1
35	CVA-Civil Appeals	3
36	CVREV-Civil Revision.	16
37	CVRVW-Civil Review.	20
38	DSREF-Confirmation under Sec.336 Cr.P.C.	5
39	EC-Execution Case.	1
40	ELA-Appeals from Judgement in Election Pet.	14
41	ELPET-Election Petitions.	23
42	EXFA-Execution First Appeal.	2
43	EXOS-Execution Application.	4
44	EXP-Execution Petition.	36
45	FA-First Appeal	135
46	FAO-First Appeal from Orders.	3244
47	FA(OS)-FA from Judgement in original suits.	1
48	GA-Government Appeals	111
49	GCRLA-Government Appeals	406
50	GUAP-Pet. under Guardianship and Wards Act.	16
51	IP(M)-Main Petition (Insolvency Act)	1
52	ITA-Appeals Income-tax	256
53	JCRA-Jail Criminal Appeals	14
54	JCRLA-Jail Criminal Appeal	1025
55	JCRLRV-Jail Criminal Revision.	9
56	JCRMC-Jail Criminal Misc.Case.	1
57	LAA-Appeals (Land Acquisition Act)	854
58	LAREF-References (Land Acquisition Act)	1

59	LPA-Letters Patent Appeals.	25
60	MACA-Motor Accident Appeals.	5269
61	MAC-Motor Accident Claims.	1
62	MA-Miscellaneous Appeals	48
63	MATA-Matrimonial Cases (Appeals)	1199
64	MFA-FA against Spl. Jurisdiction Cases.	5
65	MJC-Misc.Judicial Case.	59
66	MSA-SA from judgements in Misc. Cases.	97
67	OCRMC-Original Crl. Miscellaneous Case	96
68	OJC-Original Jurisdiction case (Writ)	619
69	OREF-References.	1
70	OS-Original Suit.	1
71	OTAPL-Other Tax Applications.	58
72	OTC-Other Tax Case.	1
73	OVTA-Tax Appeal Under OVAT Act	1
74	RFA-FA from Judgement and Decree in Suit	458
75	RPFAM-Revision US 19 of Family Court Act.	750
76	RSA-Second Appeal from Judgement and Decree.	7017
77	RVWPET-Review Petition.	2247
78	RVWPET(RPC)-Review Petition in Cuttack Bench	53
79	RVWPET(RP)-Review Petition in Bhubaneswar Bench	31
80	SAO-Second Appeal from Appellate Order.	218
81	SA-Second Appeal	2367
82	SCLP-Pet.for leave to appeal to Supreme Court	1
83	SJC-Special Jurisdiction Case (Tax Matters)	108
84	SM-Suo Motu.	43
85	SPA-Sp.Appeal before DB ...	1
86	STAPL-Appl.for direction to make a reference.	2
87	STREV-Sales Tax Revision.	452
88	TA-Tax Appeal	11
89	TREV-Tax Revesion	8
90	TRPCRL-Transfer Petition for transfer of Crl. Proceeding	227
91	TRP(C)-Transfer Petition under Sec.24 CPC	838
92	WA-Appeals before DB against SB Judgement	3680
93	WPC(OAB)-Original Application in Berhampur Bench	12
94	WPC(OAC)-Original Application in Cuttack Bench	1544
95	WPC(OA)-Original Application in Bhubaneswar Bench	756
96	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	44
97	WPC(OAPPC)-Original Application Permission Petition in Cuttack	26
98	WPC(OAS)-Original Application in Sambalpur Bench	38
99	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	243
100	WPC(TAC)-Transfer Application in Cuttack Bench	15
101	WPC(T)-Temporary Number in Bhubaneswar	5
102	WP(C)-Writ Petition under Art.226 and 227.	60021
	Grand Total	**146724**